

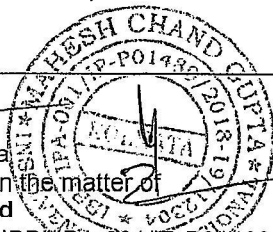
FORM-G

**Invitation for Expression of Interest for
B. K. ROY PRIVATE LIMITED-under CIRP
Engaged in Agricultural (Seed Processing) & Construction (manufacturer of Bricks) & Allied Businesses
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution
Process for Corporate Persons) Regulations, 2016)**

Sl. No.	Particulars	
1.	Name of the Corporate Debtor along with PAN & CIN No.	B.K.ROY PRIVATE LIMITED PAN- AABCB1456B CIN- U36100WB1955PTC022135
2.	Address of the Registered Office	Holding No.-408 O.B.Road, Ward No.-6, Pallishree, Arambagh, Hooghly, West Bengal, India- 712601
3.	URL of Website	NA
4.	Details of Place where majority of fixed assets are located	1.Arambagh,Dubrajpur,Goghat in Hooghly Dist. 2.IIambazar in Birbhum Dist.
5.	Installed capacity of main products / services	CD owns various parcels of Land of about 1100 Decimal and business operations are closed. Main products are paddy seed and bricks for construction purposes.
6.	Quantity and value of main products/services sold in last financial year	Quantity – Not Available Value of main product sold is Rs. 50.13 Crores during FY-2023-24.
7.	No of employees/workmen	1
8.	Further details including last available financial statements (with schedules) of two Years, lists of creditors are available at URL :-	Details can be sought by sending an email to bkroy.cirp@gmail.com
9.	Eligibility for Resolution Applicants under section 25(2)(h) of the Code is available at URL	Details can be sought by sending an email to bkroy.cirp@gmail.com
10.	Last date for receipt of Expression of Interest	27-03-2025
11.	Date of issue of provisional list of prospective resolution applicants	01-04-2025
12.	Last date for submission of objections to provisional list	06-04-2025
13.	Date of issue of final list of prospective resolution applicants	11-04-2025
14.	Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to prospective resolution applicants.	15-04-2025
15.	Last date for submission of Resolution Plans	15-05-2025
16.	Process email id to submit Expression of Interest	bkroy.cirp@gmail.com and physical copy to be submitted at 11 & 11/1, B B Ganguly Street, 1 st Floor, suit no-1-Kolkata-700012.

CA Mahesh Chand Gupta
Resolution Professional in the matter of
B.K.ROY Private Limited

Registration No. of RP :- IBB/IRA-001/IR-P01489/2018-19/12304
AFA No: -AA1/12304/02/311225/107665 Valid Upto 31.12.2025
Registered Address of RP :- FE-202, Salt Lake City, 1st Floor
Sector-III, Kolkata-700106.
Date: 12th March, 2025
Place: Kolkata



ফর্ম 'জি' (পরিমার্জিত) বি কে রায় প্রাইভেট লিমিটেড-এর নিমিত্ত এক্সপ্রেশন অফ ইন্টারেস্টের জন্য আমন্ত্রণ চায় (সিডি প্রসেসিং) এবং নির্মাণ (ইট তৈরি) এবং সম্পর্কিত কারবারের নিযুক্ত [ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপসি বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রেজোলিউশন প্রোসেস ফর কর্পোরেট পারসনস) রেগুলেশনস, ২০১৬-এর রেগুলেশন ৩৬এ সাব-রেগুলেশন (১) অধীনে]	
দরকারি তথ্যাবলি	
১. কর্পোরেট ঋণগ্রহীতার নাম সহ প্যান/সিআইএন/এলএলপি নং	বি কে রায় প্রাইভেট লিমিটেড প্যান: AABCBI456B CIN: U36100WB1955PTC022135
২. রেজিস্টার্ড অফিসের ঠিকানা	হোল্ডিং নং ৪০৮ ও বি রোড, ওয়ার্ড নং ৬, পল্লীশ্রী, আরামবাগ, হুগলি, পশ্চিমবঙ্গ, ভারত-৭১২৬০১
৩. ওয়েবসাইটের ইউআরএল	উপলব্ধ নয়
৪. সিংহভাগ স্থায়ী পরিসম্পদ যেখানে অবস্থিত	১. আরামবাগ, দুবরাজপুর, গোঘাট হুগলি জেলা ২. ইলামবাজার, বীরভূম জেলা
৫. মূল পণ্য/পরিষেবার ইনস্টলড ক্যাপাসিটি	সিডি প্রায় ১১০০ ডেসিমেল জমির বিভিন্ন অংশের মালিক এবং কারবার বন্ধ। মূল পণ্য ধানের বীজ এবং নির্মাণের উদ্দেশ্যে ইট তৈরি।
৬. গত আর্থিক বছরে বিক্রিত প্রধান পণ্য/ সেবার পরিমাণ এবং মূল্য	পরিমাণ-উপলব্ধ নয় অর্থবর্ষ ২০২৩-২৪ বিক্রিত মূল পণ্যের মূল্য ৫০.১৩ কোটি।
৭. কর্মী/শ্রমিকের সংখ্যা	একজন
৮. সর্বশেষ উপলব্ধ দুই বছরের আর্থিক বিবৃতি (তফসিল- সহ), ঋণদাতাদের তালিকা, ইউআরএলে উপলব্ধ:	bkroy.cirp@gmail.com-এ ই মেল পাঠিয়ে সংগ্রহ করা যাবে।
৯. উক্ত কোডের ২৫(২)(এইচ) ধারাবাহী রেজোলিউশন আবেদনকারীদের যোগ্যতামান এখানে পাওয়া যাবে:	bkroy.cirp@gmail.com-এ ই মেল পাঠিয়ে সংগ্রহ করা যাবে।
১০. এক্সপ্রেশন অফ ইন্টারেস্ট প্রাপ্তির শেষ তারিখ	২৭.০৩.২০২৫
১১. সম্ভাব্য রেজোলিউশন আবেদনকারীদের প্রাথমিক তালিকা প্রকাশের তারিখ	০১.০৪.২০২৫
১২. প্রতিশ্রুতি তালিকার বিরুদ্ধে অভিযোগ পেশের শেষ তারিখ	০৬.০৪.২০২৫
১৩. সম্ভাব্য রেজোলিউশন আবেদনকারীদের চূড়ান্ত তালিকা প্রকাশের তারিখ	১১.০৪.২০২৫
১৪. সম্ভাব্য রেজোলিউশন আবেদনকারীদের জন্য ইনফরমেশন মেমোরান্ডাম, ইন্ডালুয়েশন ম্যাট্রিক্স ও রেজোলিউশন প্ল্যানের জন্য অনুরোধ প্রকাশের তারিখ	১৫.০৪.২০২৫
১৫. রেজোলিউশন প্ল্যান জমার শেষ তারিখ	১৫.০৫.২০২৫
১৬. ইওআই জমার প্রসেস ই-মেল আইডি	bkroy.cirp@gmail.com এবং বাস্তবিক কপি ১১ এবং ১১/১, বি বি গান্ধী স্ট্রিট, দ্বিতীয় তল, স্যুট নং ১, কলকাতা-৭০০০১২ ঠিকানায় জমা করতে হবে।

সিএ মহেশ চাঁদ গুপ্তা
বি কে রায় প্রাইভেট লিমিটেড-এর রেজোলিউশন প্রফেশনাল
আরপি এর রেজিস্ট্রেশন নম্বর IBBI/IPA-001/IP-P01489/2018-19/12304
এএফএ নং: AA1/12304/02/311225/107665 ৩১.১২.২০২৫ অবধি বৈধ
রেজিস্টার্ড ঠিকানা: আরপি:-এফই-২০২, স্ট্রট লেক সিটি, দ্বিতীয় তল,
সেক্টর-৩, কলকাতা-৭০০১০৬

তারিখ: ১২ মার্চ, ২০২৫
স্থান: কলকাতা

FORM-G (REVISED) Invitation for Expression of Interest for B. K. ROY PRIVATE LIMITED-under CIRP Engaged in Agricultural (Seed Processing) & Construction (Manufacturer of Bricks) & Allied Businesses (Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
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3.	URL of Website NA
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CA Mahesh Chand Gupta Resolution Professional in the matter of B. K. ROY PRIVATE LIMITED Registration No. of RP:- IBBI/PA-001/IP-P01489/2018-19/12304 AFA No:- AA1/12304/02/311225/107665 Valid Upto 31.12.2025 Registered Address of RP:- FE-202, Salt Lake City, 1st Floor Sector-III, Kolkata-700106	
Date : 12th March, 2025 Place : Kolkata	

WEDNESDAY, MARCH 12, 2025

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FORM-G (REVISED) Invitation for Expression of Interest for B. K. ROY PRIVATE LIMITED-under CIRP Engaged in Agricultural (Seed Processing) & Construction (Manufacturer of Bricks) & Allied Businesses (Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
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